

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 286 OF 2015
APPEAL NO. 328 OF 2016 &
IA NO. 382 OF 2016**

Dated: 27th August, 2019

In the matter of:

APPEAL NO. 286 OF 2015

**Punjab Energy Development Agency & (PEDA)
Versus
Punjab State Electricity Regulatory Commission**

.... Appellant(s)

.... Respondent(s)

**APPEAL NO. 328 OF 2016 &
IA NO. 382 OF 2016**

**M/s Atlantic Power Pvt. Ltd.
Versus
Punjab Energy Development Agency & Ors.**

.... Appellant(s)

.... Respondent(s)

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted on **25.10.2019.**

Court Master/PS

js